

Dr - 11/4/11

DETAILS OF PETTY OFFENCE CASES UNDER THE SAVAL PETTY OFFENCE FINE DEPOSITS SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of: CJM at Sirsi

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station Department	Proposed Fine	Remarks
1						The proposed fine may be deposited in Account number (To be filed as by the District
2						Judgeship before upholding this proforma on the website) of State Bank of India along with applicable commission after taking up the prescribed Criminal/Deposit slip. (The details of the Scheme and Chitlan forms are available on this website)

Representation on behalf of M

Basappa

11/4/2011

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

11/9/17

In the Court of..... A.C.J.M.I

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

NIL

Addl. Chief Judicial Magistrate-I.
Bareilly

AV 11.9.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of AJP (F&S)

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

mtk

[Handwritten Signature]
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ACTED & VERIFIED